

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01<sup>st</sup> MAY, 2024, 10:30 A.M.CP No. 10/CB/2023, CA No. 10/CB/2023,  
IA (Companies Act) No. 2/CB/2024, IA (Companies Act) No. 25/CB/2024Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Ramesh Chandra Barata -Vs- Nishi Priya Darshini & Ors.
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. S. Jena, FCS.

For Respondent (s)

Mr. Saswat K Acharya, Adv.  
Ms. S. Pholgu, Adv.  
Mr. Keshav Nande, Adv.  
Ms. Jagruti Sahoo, Adv.  
Mr. Abhijeet Agrawal, Adv.  
Mr. Jaish Joshi, Adv.  
Mr. Shubham Agrawal, Adv.

**ORDER****CA No. 10/CB/2023:**

This is a waiver application. Ld. Authorised Representative, FCS, Mr. S. Jena, appearing for the applicant. Ld. Counsel, Mr. S. K. Acharya, appearing for the respondent. Matter is adjourned for hearing by 26.06.2024.

**CP No. 10/CB/2023:**

CA No. 10/CB/2023 waiver application and IA (Companies Act) No. 25, receive additional documents are pending. Call this petition along with this application on 26.06.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)